CRZ Notification 2011 and if so, what decision has been taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) The Coastal Regulation Zone (CRZ) Notification, 2011 prohibits pollution potential activities such as establishment of new industries and expansion of existing industries within CRZ areas. The Notification provides CRZ clearance issuance mechanism for the permissible activities such as port and harbours, foreshore facilities, buildings etc, in CRZ areas. As per the Notification, the projects in CRZ areas which do not attract the provisions of EIA Notification, 2006 are required to obtain CRZ clearance from Government of India.

(b) No request has been received from any State Government to revise the issuance process for the projects which only attract provisions of CRZ Notification, 2011.

Road construction proposals awaiting clearance

- 482. SHRI TARUN VIJAY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) the number of road construction proposals that are still pending with the Ministry awaiting clearance and the reasons for delay;
- (b) the details of such proposals, length of roads, dates when they were submitted, area where the roads are sought to be constructed; and
- (c) whether the Ministry has done any study about the impact of climate change and environmental degradation of Uttarakhand hills on the people and whether any connection of such developments with continuing natural disasters has been established?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) As on date, twenty one road construction projects are awaiting Environment Clearance (EC). The details of these projects along with the status are given in the Statement (*See* below).

- (c) No, Sir. However, as per the report released by this Ministry in the year 2010 entitled "Climate Change and India: A 4×4 Assessment A Sectoral and Regional Analysis for 2030s" which has assessed impacts of climate change on four sectors, namely, Agriculture, Natural Ecosystems and Biodiversity, Water resources and Health in four regions, namely, the Himalayan, Western Ghat, Northeastern and Coastal regions. Key findings relating to the Himalayan region are as follows:
 - The mean annual temperature is projected to increase by 0.9 ± 0.6 °C to 2.6 ± 0.7 °C in the 2030s.
 - The annual rainfall in the Himalayan region is likely to vary between 1268 ± 225.2 mm and 1604 ± 175.2 mm in the 2030s i.e. likely to increase by 5% to 13% with respect to the 1970s.
 - Livestock productivity is projected to rise in many parts of the Himalayan region during the March-September season with a maximum rise during April-July in the 2030s, as compared to the 1970s.
 - The Net Primary Productivity (NPP) is projected to increase in the region by about 57% on an average by the 2030s.
 - Projections of malaria transmission windows for the 2030s, based on temperature, reveal introduction of new foci in Jammu and Kashmir and an increase in opening of more transmission months in districts of the Himalayan region and the north-eastern states.
 - The water yield in this region is likely to increase by 5%—20% in most of the areas, with some areas of Jammu and Kashmir and Uttarakhand showing an increase of up to 50% with respect to the 1970s.

Statement Details of 21 Road Construction Projects awaiting clearance

Sl. No.	State	Project Details	Date of Receipt	Length (in Km)	Status
1	2	3	4	5	6
1.	Punjab	Environmental Clearance for rehabilitation and upgradation of existing 2 lane to 2/4 with paved shoulder from Amritsar to Sri Ganganagar Section of NH-15 in the State of Punjab from km 103.000 to km 399.000 by NHAI	20.05.2013	286.198	Expert Appraisal Committee (EAC) considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.
2.	Punjab	Environmental Clearance for rehabilitation and upgradation of existing, 2 lane to 2/4 with paved shoulder from Sangroor- Punjab/ Haryana Border NH 71 in the State of Punjab by NHAI	25.05.2013	57.014	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process

1 2	3	4	5	6
3. Rajastha	widening and improvement of Existing alignment to 4-lane with Paved Shoulder of Kaithal-Rajasthan Border (Kaithal km. 33.250 to Narwana (km.0.000) NH-152 and Narwana		165.759	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.
	(km. 121.400) to Rajasthan Border (km. 241.580) NH-65 by NHAI			
4. Haryana	Environmental Clearance for four laning of Rohtak-Jind section from km. 307.00 to km. 347.800 of NH-71 and connecting link from km.	21.05.2013	48.600	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.
	347.800 of NH-71 to km. 9.400 of NH-71 A to be executed as BOT(Toll) on DBFOT Pattern under NHDP Phase III in the state of Haryana by NHAI			

5.	Rajasthan	Environmental Clearance for widening and improvement of existing alignment to two lane with Paved Shoulder of Karauli to Dholpur Section (km. 83.960 to km.184.860) of NH-11 B including Borrow Areas in Rajasthan State by NHAI	17.05.2013	100.900	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.	Written Answers to
6.	Uttarakhand and Uttar Pradesh	Environmental Clearance for widening and improvement of Existing alignment to two lane with Paved Shoulder of Sitarganj - Bareilly Section, km 254.820 to km 330.910 (Design chainage 254.820 to 329.280) of NH-74 in Uttarakhand and Uttar Pradesh States	17.05.2013	74.460	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.	[8 August, 2013] Unstarred Questions
7.	Himachal Pradesh	Environmental Clearance for widening and improvement of	17.05.2013	50.507	EAC considered the project in its meeting held in June, 2013 and	ons 75

1	2	3	4	5	6
		Existing alignment to 4-lanes			recommended for grant of EC.
		of Solan-Shimla Section of NF	I-22		The proposal is under process.
		in the State of Himachal Prad	esh		
		by NHAI			
8.	Karnataka	Environmental Clearance for upgradation of existing carriageway to 4/6 lanning	06.05.2013	143.290	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.
		of Hubli - Hospet section of NH-63 in the State of Karnataka by NHAI			The proposal is under process.
9.	Bihar	Environmental Clearance for rehabilitation and upgrading to 2 lane / 2 lane with paved shoulder and strengthening of Birpur-Bihpur section of NH-106 (km0 to km -136 in the State of Bihar	15.05.2013	106	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

10.	Bihar	Environmental Clearance for rehabilitation and upgrading to 2 lane / 2 lane with paved shoulder and strengthening of Fathua- Harnaut-Barh section in the State of Bihar	15.05.2013	69.600	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC.	Written Answers to
11.	Rajasthan	Environmental Clearance for widening and rehabilitation of existing 2 lane to 4 lane of Rajasamand to Bhilwara Section of NH-758 (from km 0.000 to 87.250) in the State of Rajasthan	16.05.2013	87.250	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.	[8 August, 2013]
12.	Rajasthan	Environmental Clearance for widening and improvement of existing single/inter-mediate lane to 2-lane with paved shoulder of section Nimbi Jodha (Near Ladnu) at km 0.00 - Degna - Merta City at km 139.900 of NH-458D in the State of Rajasthan by M/s NHAI	23.04.2013	139.900	EAC considered the project in its meeting held in May, 2013 and recommended for grant of EC. The proposal is under process.	13] Unstarred Questions 77

Written Answers to

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1	2	3	4	5	6
13.	Rajasthan	Environmental Clearance for widening and rehabilitation of existing 2-lane to 2-lane with paved shoulder of NH-148D from junction of NH-8 at Bheem, chainage at NH-8 from km 109.750 in Rajasmand district and end at km 64.200 of NH-79 at Gulabpura in Bhilwara district in the State of Rajasthan by M/s NHAI	26.04.2013	69.267	EAC considered the project in its meeting held in May, 2013 and recommended for grant of EC. The proposal is under process.
14.	Bihar	Environmental Clearance for rehabilitation and upgrading to 2 lane/2 lane with paved shoulder configuration and strengthening of Anishabad- Aurangabad-Hariharganj section of NH-98 in the State of	01.04.2013	154.625	EAC considered the project in its meeting helti in May, 2013 and recommended for grant of EC. The proposal is under process.

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

		Bihar by M/s Superintending Engineer-cum-Nodal Officer, Patna Bihar			
15.	Bihar	Environmental Clearance for four laning of Rajauli-Bakhtiyarpur section of NH-31 from km 47.677 (Rajauli) to km. 154.500 (Bakhtiyarpur) in the State of Bihar by M/s Bihar State Road Development Corporation Ltd.	15.04.2013	107.150	EAC considered the project in its meeting held in May, 2013 and recommended for grant of EC. The proposal is under process.
16.	Rajasthan	Environmental Clearance for 4 laning of Baghana-Gomti section from km. 147.00 to km 177.050 on NH-8 in the State of Rajasthan by M/s DCM, Ajmer Road, Jaipur, Rajasthan	16.04.2013	30.050	EAC considered the project in its meeting held in May, 2013 and recommended for grant of EC. The proposal is under process.
17.	Bihar	Environmental Clearance for rehabilitation and up- gradation to 2 lane with paved shoulders configuration	28.03.2013	177	EAC considered the project in its meeting held in May, 2013 and recommended for grant of EC. The proposal is under process.

Written Answers to

[8 August, 2013]

Unstarred Questions

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1	2	3	4	5	6	80
		of Sheohar-Sitamarhi-Jainagar- Narhiya section (NH-104) in the State of Bihar by M/s Nil Works Circle, RCD Patna Bihar				Written Answers to
18.	Andhra Pradesh	Environmental Clearance for widening and upgradation of existing 4-lane to 6 laning of Vijayawada to Gundugolanu Section of NH-5 from km 1112.004 to km 1022.480 including New Vijaywada and Hanuman Junction Bypasses in the	18.03.2013	89.524	EAC considered the project in its meetings held in March, 2013 and May, 2013 and recommended for grant of EC. The proposal is under process.	[RAJYA SABHA]
19.	Madhya Pradesh	State of Andhra Pradesh by M/s NHAI EC for widening and improvement of existing 2-lane to 4-lanc in the section of Obedullahaganj -	13.07.2012	121.36	EAC considered the project in its meeting held fti August, 2012 and recommended for EC. Additional information sought by	Unstarred Questions

		Hoshangabad - Itarsi -Betul of NH-69 in the State of Madhya Pradesh by M/s NHAI			the Ministry. Information submitted by PP in July, 2013. The proposal is under process.
20.	Rajasthan	EC for Bikaner - Suratgarh section from km 0/0 to km 173/0 of NH-15 by M/s Superintending Engineer, PWD, NH Circle. Bikaner	15.10.2012	172.384	EAC considered the project in its meeting held in November, 2012 and recommended for grant of EC. Additional information sought by the Ministry. Information submitted by PP in July, 2013. The proposal is under process.
21.	Haryana	Environment Clearance for 4/6 laning of Panchkula - Barwala - Saha - Yamunagar - Haryana up to HR/UP Border of NH-73 by NHAI	22.05.2013	104.414	EAC considered the project in its meeting held in June, 2013 and recommended for grant of EC. The proposal is under process.

Unstarred Questions

Written Answers to

[8 August, 2013]